

Title: Regarding Bills passed by the Houses of Parliament during the Fourth Session of Twelfth Lok Sabha and assented to by the President.

13.19 hrs.

SECRETARY-GENERAL: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the Fourth Session of Twelfth Lok Sabha and assented to since a report was last made to the House on 15 April, 1999:

- (1) The Appropriation (Railways) No.3 Bill, 1999;
- (2) The Appropriation (No.3) Bill, 1999; and
- (3) The Finance Bill, 1999.

I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the Fourth Session of Twelfth Lok Sabha and assented to by the President:

- (1) The Urban Land (Ceiling and Regulation) Repeal Bill, 1999;
- (2) The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1999;
- (3) The Patents (Amendment) Bill, 1999; and
- (4) The Companies (Amendment) Bill, 1999.

... (Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 11 a.m. on 26th October, 1999.

1320 hours

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, October 26, 1999/Kartika 4, 1921 (Saka).
